

DIVISION BENCH
COURT - I

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/287(KB)2023
IA(COMPANIES.ACT)/62(KB)2024, IA(COMPANIES.ACT)/98(KB)2024,
IA(COMPANIES.ACT)/188(KB)2023, IA(COMPANIES.ACT)/214(KB)2023,
IA(COMPANIES.ACT)/123(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	MR. KARAN SINGH GREWAL VS CALCUTTA CRICKET & FOOTBALL CLUB
UNDER SECTION	SEC. 97(1) SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance via video conference/physically

For the Petitioner

Mr. Joy Saha, Sr. Adv.
Mr. Krishna Raj Thakkar, Adv.
Mr. Sanjay Ginodia, Adv.
Mr. Soumya Roy Choudhary, Adv.
Mr. Aditya Kanodia, Adv.
Mr. Pubali Sinha, Adv.
Mr. Zeeshan Haque, Adv.
Mr. S. Sardar, Adv.

For the Respondent No. 1

Mr. Ratnanko Banerji, Sr. Adv.
Mr. Rishav Banerjee, Adv.
Ms. Sristhi Barman Roy, Adv.
Ms. Rishika Goyal, Adv.

For the Respondent No. 14

Mr. Abhrajit Mitra, Sr. Adv.
Mr. D.N. Sharma, Adv.
Mr. Shaunak Mitra, Adv.

For the respondent nos. 2,3,4,7,8,9,10 and 11

Mrs. Manju Bhuteria, Adv.
Ms. Meenakshi Manot, Adv.
Ms. Shreya Choudhary, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Heard Ld. Sr. Counsel for the respondents.
3. Post this matter for continuation of arguments on **10.07.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)